

ITEM NO.1

COURT NO.1

SECTION XVII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.9986/2024

GLAS TRUST COMPANY LLC

Appellant(s)

VERSUS

BYJU RAVEENDRAN & ORS.

Respondent(s)

(With IA No.175983/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.192044/2024 - INTERVENTION APPLICATION, IA No.192152/2024 - INTERVENTION/IMPLEADMENT, IA No.210253/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.207399/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.193034/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.187980/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.185325/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No.176578/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.175981/2024 - STAY APPLICATION)

WITH S.L.P.(C) No. 21023/2024 (XVII)

(With IA No.205877/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No.205878/2024 - INTERVENTION/IMPLEADMENT, IA No.214962/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.206158/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 25-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Mr. Kapil Sibal, Sr. Adv.  
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For Respondent(s) Dr. Abhishek Manu Singhvi, Sr. Adv.  
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Mr. Sujoy Sur, Adv.  
Ms. Prarthana Bathija, Adv.  
Mr. Rohan Kohli, Adv.  
Mr. Shreyash Sharma, Adv.  
Mr. Shivam Singhanian, Adv.  
Mr. Neha Dhavalikar, Adv.  
Mr. Shubh Arora, Adv.  
Mr. Sahil Raveen, Adv.

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Put up for further hearing tomorrow (26 September 2024) as a part heard matter.

**(CHETAN KUMAR)  
A.R. -cum-P.S.**

**(SAROJ KUMARI GAUR)  
Assistant Registrar**